

from January and will be issued very soon. I would like that some time limit should be fixed, and an announcement should be made in this regard.

[English]

SHRI SOMNATH CHATTERJEE
(Bhopur): Have you faith in them?

[Translation]

SHRI SATYANARAYAN JATIYA
(Ujjain): Mr. Speaker, Sir, very soon "Simhastha Parva" is going to be held in Ujjain. Madhya Pradesh Administration has demanded more quota of foodgrains and sugar for this Parva to serve all the people coming on the occasion. The additional quota may be granted.

15.32/1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILL AND RESOLUTIONS

Ninth Report

[English]

SHRI P.P. KALIAPERUMAL (Cuddalore): I beg to move:

"That this House do agree with the Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th April, 1992."

MR. SPEAKER: The question is:

"That this House do agree with the Ninth Report of the Committee on Private Members' Bills and Resolutions

presented to the House on the 8th April, 1992."

The motion was adopted.

15.33 hrs.

NATIONAL POPULATION POLICY BILL*

[English]

SHRIMATI PRATIBHA DEVISINGH PATIL (Amravati): I beg to move for leave to introduce a Bill to provide for a national population policy and for measures to control the population in the country and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for a national population policy and for measures to control the population in the country and for matters connected therewith."

The motion was adopted.

SHRIMATI PRATIBHA DEVISINGH PATIL: I introduce the Bill.

15.33/1/2 hrs.

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL*
(Amendment of Section 7)

[English]

SHRIMATI DIL KUMARI BHANDARI (Sikkim): I beg to move for leave to introduce

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